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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	131

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	PCS	9985718812	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

**ORDER**

PCS for Petitioner Company is present. In this matter RoC already filed his report. I have heard PCS as well as Shri T. Sujan Kumar Reddy, CGSC for RoC (H).

List it for orders on 24.08.2018.

  
Member (J)